

(iii) एक पर्य- लगभग 5 इसकी टक स्वागत लाख रुपये वित्तीय व्यवस्था केन्द्रीय-सरकार द्वारा की जायेगी ।

(घ) उपयुक्त (ग) (i) और (ii) में दी गई मदों के लिए केन्द्रीय सरकार द्वारा अब तक 1,92,000/- का उपदान दिया जा चुका है । 4,240,65/- रुपये की बाकी राशि राज्य सरकारों को इन योजनाओं के पूरा हो जाने पर दी जायेगी ।

TOURIST TAXIS IN DELHI

5137. SHRI G. Y. KRISHNAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that a large number of private cars are running as tourist taxis in Delhi;

(b) whether the police have received complaints from tourists of exploitation by these unauthorized operators;

(c) whether considerable smuggling of illicit liquor and other drugs is going on in these cars; and

(d) if so, the action taken by the Delhi Police to stop plying of unauthorized taxis ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). There have not been complaints from tourists about unauthorised taxis but one case has come to the notice of Delhi Police so far during this year about plying of a private car as a taxi. Nine such cases also came to the notice of Directorate of Transport, Delhi Administration.

(c) Seven private cars indulging in the smuggling of illicit liquor were detected by the police during the year 1967 (up to 30-11-67).

(d) Delhi Police keep a strict watch at various bus stands and taxi stands and other possible places to detect the plying of unauthorised taxis.

बिहार में अध्यापकों की समस्याएं

5138. श्री रामाबतार शास्त्री : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के शिक्षा मंत्री ने प्राथमिक तथा हाई स्कूलों के अध्यापकों की समस्याओं के बारे में उनसे बातचीत की थी और उनके समाधान के लिये उनसे वित्तीय सहायता की मांग की थी;

(ख) यदि हां, तो उसका व्यौरा क्या है ;

(ग) क्या बिहार सेकेन्डरी अध्यापक संघ के प्रतिनिधियों ने उनसे उनकी पटना की यात्रा के दौरान बातचीत की थी;

(घ) यदि हाँ, तो उसका व्यौरा क्या है;

(ङ) क्या बिहार सेकेन्डरी अध्यापक संघ ने उनसे निवेदन किया था कि सरकार को गैर-सरकारी स्कूलों का प्रबन्ध अपने हाथ में ले लेना चाहिये; और

(च) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

शिक्षा मंत्रालय में राज्य-मंत्री (श्री भागवत झा आजाद) : (क) से (च). बिहार के शिक्षा मंत्री ने स्कूलों के अध्यापकों की सेवा शर्तों में सुधार संबंधी समस्याओं पर केन्द्रीय शिक्षा मंत्री के साथ विचार-विमर्श किया है । इस विषय पर प्राथमिक और माध्यमिक स्कूलों के अध्यापकों के संगठनों से भी अभ्यावेदन प्राप्त हुए हैं । फिलहाल भारत सरकार की ऐसी कोई योजना नहीं है जिसके अन्तर्गत स्कूलों के अध्यापकों के वेतनमानों में सुधार करने के लिए राज्य सरकारों को वित्तीय सहायता दी जा सके । इस विषय में शिक्षा आयोग द्वारा की गई सिफारिशों पर विचार किया जा रहा है ।

TENURE SYSTEM OF SERVICE

5139. SHRI M. N. NAGHNOOR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any tenure system for service in the Central Secretariat and whether any rules have been framed in this regard and published in Gazette;

(b) in how many cases the tenure rule, if any, was enforced during the last 10 years;

(c) in how many cases of I.C.S., I.A.S. and Officers of other Central Services, the tenure rule was relaxed and for what reasons;

(d) how many I.C.S. Officers have been serving in posts under the Central Government for the last (i) 25, (ii) 20, (iii) 15, (iv) 10 years continuously;

(e) the general considerations on which the tenure of officers is extended and who makes the final decision in this behalf; and

(f) whether officers who stayed long enough in Delhi to become Additional Secretaries and Secretaries are exempted from the tenure rule ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir, the rules regulating tenure in posts of and above the rank of Deputy Secretary in the Government of India have been published in the Gazette of India on 26th October, 1957 vide Ministry of Home Affairs Resolution No. 34(3)-EO/57 dated the 17th October, 1957.

(b) and (c). The rule prescribes the period of tenure and also provides for extensions of these tenures in exceptional circumstances where the public interest so demands. The rule was not relaxed in any case to continue an officer governed by the rule indefinitely at the Centre.

(d) The number of ICS officers who have been serving continuously in posts under the Central Government for the last 25 years, 20 years, 15 years and 10 years is 4, 6, 7 and 15 respectively. Among these, the tenure rule is not applied to 20 officers who have been appointed to the Finance Commerce Pool Cadre or were earmarked for the Central Administrative Pool.

(e) The tenure of officers is extended as laid down in the Resolution referred to in (a) above. The decision is taken by the Government on the recommendation of the Central Establishment Board.

(f) The tenure rule applies to posts of Additional Secretary/Secretary also except that when public interest so require,

an officer on expiry of the normal tenure may not revert to the State but may be shifted to another post.

NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

5140. SHRI K. M. ABRAHAM : Will the Minister of EDUCATION be pleased to state :

(a) the quantum of American assistance received by the National Council of Educational Research and Training since its establishment in 1961 and the manner in which it has been utilized;

(b) the number of foreign experts working in the Council;

(c) whether it is a fact that the Council undertook some research projects on matters relating to health, education and welfare; and

(d) if so, the main findings thereof ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) The total amount of U.S. assistance received or promised under various aid programmes is estimated at about 4.693 million dollars plus about 1.327 million rupees. This assistance has been or is being utilised for scientific and technical equipment and library books for the Regional Colleges of Education, research departments of the National Institute of Education and Extension Service Centres, services of U.S. experts, fellowships for the training of Indian faculty personnel in USA and to meet in part rupee expenditure on research projects.

(b) U.S. experts	15
UNESCO experts	.. 11

(c) and (d). Under the International Cooperative Research Programme of the U.S. Department of Health, Education and Welfare, the National Council has completed nine research projects in Indian education. A list of these projects is given in the attached statement and a brief description of them in the Annual Report for 1966-67. Under the same Programme, five more research projects have just been undertaken as listed in the statement laid on the Table of the House. [Placed in Library. See No. LT-2103/67.]